

**Financial Assistance from Norway**

3026. SHRI NOORUL HUDA: Will the Minister of FINANCE be pleased to state:

(a) whether the Norwegian Government has recently decided to render financial aid in the form of grants to India;

(b) the terms and conditions and quantum of such aid; and

(c) whether it is meant for specific projects and if so, for which projects?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM) (a) and (b). The Government of Norway has been extending technical assistance in the form of grants to India for over 20 years. The assistance is extended on an outright grant basis without any particular terms and conditions. For the year 1976 the value of the grant aid offered is Norwegian Kroner 63 million (about Rs. 103 million).

(c) Norwegian assistance is utilized for mutually agreed projects and programmes in such sectors as fisheries

and boatbuilding, family planning, science and technology and forestry and for the supply of commodities like fertilizers and paper.

**Assistance to Cooperative Fishery Schemes**

3027. SHRI C. K. CHANDRAPPA. Will the Minister of FINANCE be pleased to state:

(a) total amount the Agricultural Refinance and Development Corporation has given as finances to the cooperative fishery schemes in the States in 1975, State-wise; and

(b) to what extent these cooperative fishery schemes were successful?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) (a) The Agricultural Refinance and Development Corporation have so far sanctioned 17 schemes for fisheries development to be implemented in the various States by the Cooperatives. The position of these schemes as on February 29, 1976 is as under —

(Rs. lakhs)				
State	No. of Schemes	Total Financial Assistance	ARDC Commitments	Loans Drawn upto February 1976
1. Orissa . . . . .	1	39	35	..
2. Goa . . . . .	1	40	36	..
3. Gujarat . . . . .	2	198	179	..
4. Maharashtra . . . . .	3	180	84	78
5. Andhra Pradesh . . . . .	1	58	39	..
6. Karnataka . . . . .	2	208	143	137
7. Kerala . . . . .	3	204	154	48
8. Pondicherry . . . . .	2	47	34	15
9. Tamil Nadu . . . . .	2	104	74	46
<b>Total . . . . .</b>	<b>17</b>	<b>1078</b>	<b>778</b>	<b>324</b>

(b) The Cooperative fishery schemes have not generally come upto expectations owing primarily to managerial and various other constraints. The Agricultural Refinance and Development Corporation, on their part, are taking steps to remove the deficiencies.

#### Manufacture of Controlled Cloth

3028. SHRI C. JANARDHANAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to reserve the manufacture of controlled cloth exclusively for handloom and powerloom sectors;

(b) if so, the salient features thereof; and

(c) what steps have been taken to enable these sectors to face this task?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) and (c). Do not arise.

#### Payment of pension to widows of Defence Personnel

3029. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether pension payments have not yet been made to some widows of defence personnel who lost their lives during the 1965 and 1971 hostilities;

(b) if so, the number of such cases in respect of each of the two years concerned; and

(c) the reasons for delay in finalising the payments?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) All claims for grant of pension to the widows of Defence personnel who lost their lives during 1965 and 1971 hostilities have been sanctioned and notified for payment through the Pension Disbursing Officers of the pensioners' choice. No complaint for non-payment of pension by any Pension Disbursing Officer has been received.

(b) and (c). Do not arise.

#### Loans advanced by Nationalised Banks to Industrial Units

3030. SHRI NATHU RAM AHIRWAR: Will the Minister of FINANCE be pleased to state:

(a) the number of industrial units advanced loans by the nationalised banks during the last three years;

(b) the break-up of these loans, unit-wise and the number of industrial units started with these loans; and

(c) whether Government have made a survey to ensure that the loan advanced has been utilized for the industry for which it had been advanced?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Under the present system of compilation of Basic statistical returns by the Reserve Bank, which commenced only from December 1972, the classification of outstanding credit of scheduled commercial banks is according to occupation and bank groups and not unit-wise.

The data indicate the number of accounts, credit limits and amount outstanding, as on the last Fridays of June and December of the relevant year. The latest available information of credits extended to industry